

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 106 OF 2018 & IA Nos. 513 OF 2018 & 32 of 2019,
APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018
APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018 & IA No. 503 of 2019
APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018
APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018
APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018

Dated : 03rd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 106 OF 2018 & IA Nos. 513 OF 2018 & 32 of 2019

In the matter of

Sai Wardha Power Generation Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Krishna Singh
Ms. Saroj Bala for R-2

Mr. Rahul Kinra
Mr. Adiyta Gupta for R-4

APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018

In the matter of

Viraj Profiles Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant : Mr. Parinay Deep Shah
Ms. Ritika Singal
Mr. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Ashish Singh

Mr. Krishna Singh
Ms. Saroj Bala for R-1

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh for R-2

Mr. Rahul Kinra
Mr. Aditya Gupta for R-4

APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018

In the matter of

Lupin Limited

.... **Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant : Mr. Dipali Sheth

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Krishna Singh
Ms. Saroj Bala for R-2

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh for R-3

Mr. Rahul Kinra
Mr. Aditya Gupta for R-4

APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018

In the matter of

Cosmo Films Limited

.... **Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant : Mr. G. Umamathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Krishna Singh
Ms. Saroj Bala for R-2

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva

Mr. Utkarsh Singh for R-3

Mr. Rahul Kinra
Mr. Adiyta Gupta for R-4

APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018

In the matter of

M/s Mahalaxmi TMT Pvt. Ltd.

.... **Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant : Mr. G. Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Krishna Singh
Ms. Saroj Bala for R-2

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh for R-3

Mr. Rahul Kinra
Mr. Adiyta Gupta for R-4

APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018

In the matter of

M/s R.L. Steels & Energy Pvt. Ltd.

.... **Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant : Mr. G. Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Krishna Singh
Ms. Saroj Bala for R-2

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh for R-3

Mr. Rahul Kinra
Mr. Adiyta Gupta for R-4

ORDER

Interim order, if any, will continue till the next date of hearing.

List the matter on **12.04.2019 in Special Bench**, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Pr/pk

(Justice N.K. Patil)
Judicial Member